Central Administrative Tribunal Lucknow Bench Lucknow

O.A. 88/2005,

This, the 20th day of August, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J) Hon'ble Dr. A.K. Mishra, Member (A)

L.R. Meena aged about 50 years son of Sri Kanchan Lal Meena R/o E-2, CSIR Colony, Niralanagar, working as Controller of Stores and Purchase, Industrial Toxicology Research Centre, Lucknow

Applicant

By Advocate: Sri A.Moin

VERSUS

- Council of Scientific & Industrial Research , Anusnadhan Bhawan, Rafi Marg, New Delhi through Director General.
- National Physical Laboratory (NPL), Dr. K.S.KLrishnan Marg, New Delhi through Director.
- 3. Central Road Research Institute (CRRI), Delhi -Mathura Road, New Delhi through Detector.
- 4. Industrial Toxicology Research Centre, M.G.Marg, Lucknow through Director.

Respondents.

By Advocate: Sri Pankaj Awasthi for Sri A.K. Chaturvedi

ORDER (ORAL)

By Hon'ble Ms.Sadhna Srivastava, Member (J)

Counsel for applicant makes an statement that the O.A. has become in-fructuous. Therefore, he prays that the O.A. be dismissed as having become in-fructuous. Accordingly, the O A. is dismissed as in-fructuous. No costs.

(Dr. A.K. Mishra) Member (A)

HLS/-

(Ms. Sadhna Srivastava)

Member (J)